

1	2	3	4	5	6	7	8	9	10	11	12	13
2.		IDA	New Agreements dt	US Dollars	0.000	0.000	0.000 0.00	0.000 0.00	0.000 0.00	0.000	0.000	0.00
3.	Coal	IBRD	New Loans dt	US Dollars	0.000	0.000	0.000 0.00	0.000 0.00	0.000 0.00	0.000	0.000	0.00
4.	Power	IBRD	New Agreements dt	US Dollars	0.000	0.000	0.000 0.00	0.000 0.00	0.000 0.00	0.000	0.000	0.00
5.	Soci.	IDA	Women & Child Development dt	US Dollars	0.000	0.000	0.000 0.00	0.000 0.00	0.000 0.00	0.000	0.000	0.00
Total							0.00	0.00	0.00			0.00

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

[Translation]

Fake Import Licence

1574. SHRI MANIBHAI RAMJIBHAI CHAUDHARI;
SHRI JANARDAN PRASAD MISRA :

Will the Minister of COMMERCE be pleased to state:

(a) whether the racket of bogus import licence is in full swing in the country;

(b) if so, whether the Government have taken or propose to take any step to check it; and

(c) if so, the details thereof and if not, the reasons therefore?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE) : (a) No, Sir. However, the office of the Directorate General of Revenue Intelligence have detected some cases of import of various restricted items on the basis of forged/bogus Special Import Licences and have interrogated some brokers in this regard.

(b). and (c) on receipt of this information the Director General of Foreign Trade held detailed discussions with the DRI, Zonal Licensing Authorities and India Security Press, Nashik in the meantime it was decided to initiate action as follows:-

- (i) Directorate of Revenue Intelligence would intensify investigations and all DGFT Offices would assist in identifying whether the licences in question had been issued by them.
- (ii) The format of Special Import Licence be redesigned incorporating other security measures, which could be verified. These security measures would ensure that no coloured photocopying of these licences would be possible as

these security measures incorporated in the redesigned Special Import Licence will not be visible in the photocopied Special Import Licence; these licences should be serially numbered by the Govt. Printing Press and distribution of these licences should be centralised at DGFT Headquarters.

[English]

Jute Gunny Bags

1575. DR. ASIM BALA : Will the Minister of TEXTILES be pleased to state:

(a) whether some jute mills are not supplying the adequate gunny bags;

(b) if so, the details thereof and the reasons therefor;

(c) the steps taken against those mill owners who ignored to supply such bags; and

(d) the precautionary steps taken by the Government to avoid crisis in gunny bag supply?

THE MINISTER OF TEXTILES (SHRI KASHI RAM RANA) : (a) to (b) There was delay in supply of B.Twill Gunny bags by some jute mills during November, 1997 to March, 1998 to FCI and other States Govt. procuring agencies for Rabi procurement season. While no jute mill had ignored to supply gunny bags totally, the delay was caused because of variety of reasons like Massive volume of piecemeal orders placed, problems of manufacturing branded bags due to labour trouble in some mills, suspension of ISI licence of some mills for manufacture of ISI marked bags, delay in payment, inspection problem etc.

(c) Does not arise.